

(c) The Government keeps the working of the Food Corporation of India under constant review in order to bring about improvement and reduce the cost of its operations. However, in view of the fact that the Corporation is required to procure and issue foodgrains at prices fixed by the Government without any regard to the economic cost, it cannot be expected to become a self-supporting organisation.

#### **Spread of Parthenium Weed**

2469. SHRI T. R. SHAMANNA: Will the Minister of AGRICULTURE be pleased to state:

(a) whether Government are aware that a havoc is being caused by the large scale spreading of parthenium weed in many parts of the country, particularly in Karnataka State;

(b) whether this unrestricted growth of weed is causing heavy loss for agriculture and to some extent it is health hazard to human beings and animals; and

(c) whether the Central Government propose to take steps to check the growth and spread of this weed?

THE MINISTER OF AGRICULTURE AND RURAL RECONSTRUCTION (SHRI BIRENDRA SINGH RAO): (a) Government is aware that Parthenium is growing in uncultivable areas, waste and barren lands in different parts of the country particularly in Karnataka, Maharashtra, Tamil Nadu and Andhra Pradesh.

(b) Enquiries from the Government of Karnataka have revealed that some agricultural land is being covered with this weed, particularly in the northern districts of the State. The Government of Karnataka has declared Parthenium as a noxious weed under the Karnataka Agricultural Pests and Diseases Act, 1968.

(c) The threat posed by the weed was considered by experts of the Government of India and the ICAR and suitable advice to tackle the problem was communicated to State Governments.

#### **U.G.C. grants to Colleges**

2470. SHRI T. R. SHAMANNA: Will the Minister of EDUCATION be pleased to state:

(a) how much grants have been given to colleges in different States (State-wise) in the years 1978-79 and 1979-80 by the University Grants Commission; and

(b) the main considerations taken while fixing the quantum of grants to be paid to respective colleges in different States (State-wise)?

THE MINISTER OF EDUCATION AND HEALTH AND SOCIAL WELFARE (SHRI B. SHANKARANAND): (a) The information is being compiled and will be placed on the Table of the Sabha.

(b) The Commission does not fix the quantum of grants payable to colleges on a Statewise basis. According to the Criteria of eligibility laid down by the University Grants Commission for different schemes, each college coming within the purview of the UGC under Section 2(f) of the UGC Act has to apply to the Commission for assistance. Proposals for assistance are considered by the Commission and grants are sanctioned to each college on the basis of the approved pattern of assistance prescribed and other norms laid down for each scheme for which assistance is given.

#### **Number of Teachers in Secondary, College and University level**

2471. SHRI A. K. BALAN: Will the Minister of EDUCATION be pleased to state:

(a) the total number of teachers working in elementary, secondary, college and university levels and their (State-wise) distribution; and

(b) the number of teachers working in private and public sectors at elementary, secondary and college levels?

THE MINISTER OF EDUCATION AND HEALTH AND SOCIAL WELFARE (SHRI B. SHANKARANAN):

(a) Based on the information collected in the Fourth Educational Survey and the information supplied by the Uni-

versity Grants Commission, the statement giving the number of teachers in elementary, secondary, college and university level—State-wise for the year 1978-79 is enclosed (statement I).

(b) A statement giving the break up of teachers working in public and private institutions at various levels is enclosed (Statement II).

**Statement—I**

*State-wise Position of teachers at elementary, Secondary & Universities/Colleges level as per Information available from IVth Educational survey—1978.*

State/Union Territory	Elementary (Primary+ Middle)	Secondary (including Higher Sec.)	University Deptts./ University Colleges	Affiliated Colleges
1	2	3	4	5
1. Andhra Pradesh . . . . .	1,33,208	44,855	2,998	11,290
2. Assam . . . . .	71,788	18,914	£ 490	£ 5,329
3. Bihar . . . . .	1,86,186	31,227	8,350	4,711
4. Gujarat . . . . .	1,21,037	36,250	1,734	6,102
5. Haryana . . . . .	43,801	9,937	769	3,310
6. Himachal Pradesh . . . . .	23,200	4,215	229	634
7. Jammu & Kashmir . . . . .	26,944	6,542	218	1,357
8. Karnataka . . . . .	1,08,907	28,512	2,115	10,829
9. Kerala . . . . .	1,20,661	53,831	607	9,845
10. Madhya Pradesh . . . . .	1,72,974	25,511	1,162	8,197
11. Maharashtra . . . . .	2,53,809	72,985	2,505	17,314
12. Manipur . . . . .	14,054	1,774	@	@
13. Meghalaya . . . . .	8,081	1,275	††103	††801
14. Nagaland . . . . .	7,1553	1,201	—	—
15. Orissa . . . . .	98,673	21,157	667	4,765
16. Punjab . . . . .	74,736	18,340	1,449	6,451
17. Rajasthan . . . . .	85,704	35,744	1950	4,888
18. Sikkim . . . . .	1,907	103	xx	xx
19. Tamil Nadu . . . . .	2,06,481	48,167	2,368	15,470
20. Tripura . . . . .	9,058	2,101	XX	XX
21. Uttar Pradesh . . . . .	33,33,012	77,677	6,213	13,682

	1	2	3	4	5
22. West Bengal . . . . .		1,94,629	38,681	£2,838	£13,893
23. A. & N. Islands . . . . .		1,508	234	X	X
24. Arunachal Pradesh . . . . .		2,050	274	@	@
25. Chandigarh . . . . .		1,772	617	X—	X—
26. Dadra & Nagar Haveli . . . . .		348	69	—	—
27. Delhi . . . . .		30,127	12,271	2,070	3,956
28. Goa, Daman & Diu . . . . .		5,526	2,057	Y—	Y—
29. Lakshadweep . . . . .		297	114	..	..
30. Mizoram . . . . .		3,331	733	††—	††—
31. Pondicherry . . . . .		3,139	769	Z .	Z—
<b>INDIA</b>		<b>23,44,100</b>	<b>5,96,237</b>	<b>38,835</b>	<b>1,42,824</b>

XX—Included in W. Bengal, £—Includes Manipur ††—Combined Figures for Meghalaya, Nagaland & Mizoram, &—Includes Tripura & Sikkim, @—Included in Assam, X—Included in Punjab, Y—Included in Maharashtra, Z—Included in Tamil Nadu.

**Statement—II**

*Number of Teachers working in Private and Public Institutions at different levels. (as on 30-9-1978)*

S. No.	Type of Institution	Public Sector (Govt. & Local Bodies)	Private Sector (Aided & Unaided)	Total
1.	Primary Schools . . . . .	11,37,570	1,49,929	12,87,499
2.	Middle Schools . . . . .	6,21,718	1,92,841	8,14,559
3.	Secondary Schools . . . . .	2,35,603	3,14,494	5,50,097
4.	Hr. Secondary Schools . . . . .	1,16,548	1,71,634	2,88,182
5.	University Deptt./University Colleges . . . . .	38,835	..	38,835
6.	Affiliated Colleges . . . . .	87,532	55,292	1,42,824

**Discretionary powers of the Minister to sanction Telephone connections**

2472. SHRI MANOHAR LAL SAINI: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether Minister of Communications and Minister of State for Communications have discretionary powers to sanction a telephone connection on priority basis in any category;

(b) in how many cases such orders were carried out and in how many cases these were not carried out; and

(c) if so, the reasons for not carrying out such orders in all cases?

THE MINISTER OF COMMUNICATIONS (SHRI C. M. STEPHEN): (a) The Telephone Allotment Rules do not make any mention of the discretionary powers of the Minister of Communications and Minister for State for Communications for sanction of telephone connections on priority basis in any category.

(b) and (c). These cases are dealt with on individual basis and no consolidated list is readily available.

**Allocation of fund to West Bengal for Free Education**

2473. SHRI PIUS TIRKEY: Will the Minister of EDUCATION be pleased to state:

(a) whether the Government of West Bengal has declared that there will be free education upto higher secondary classes,

(b) if so, the details thereof;

(c) the reaction of the Central Government thereto;

(d) whether the State Government has requested for sanction of more allocation of funds for this purpose; and

(e) if so, what assistance has been enhanced to West Bengal State for the scheme?

THE MINISTER OF EDUCATION & HEALTH AND SOCIAL WELFARE (SHRI B. SHANKARANAND): (a) and (b). According to available information, the West Bengal Government has taken a tentative decision to extend free education beyond class ten to higher secondary (plus 2) stage from 1st January, 1981.

(c) School education is primarily the responsibility of the State Government and it is for them to take steps in this direction.

(d) No, Sir.

(e) Does not arise.

**Central Directive to State for Check on cutting of Trees**

2474. SHRI CHHITUBHAI GAMIT: Will the Minister of AGRICULTURE be pleased to state:

(a) whether some suggestions have been given by the Union Government to the States which may check further cutting of trees in the forests;

(b) whether cutting of trees also results in floods in the country and sudden landslide; and

(c) whether Government have also made efforts for promoting the tendency of new plantations?

THE MINISTER OF AGRICULTURE AND RURAL RECONSTRUCTION (SHRI BIRENDRA SINGH RAO): (a) Yes, Sir.